



1 \$~

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 245/2017 & I.A. 7004/2013 AND CC(COMM) 54/2017

DURA-LINE INDIA PVT LTD Plaintiff
Through: Mr. Uday S. Chopra, Advocate.

versus

JAIN IRRIGATION SYSTEMS LTD Defendant Through: Mr. J. Sai Deepak, Advocate with

Mr. Avinash Sharma, Advocate.

CORAM: HON'BLE MR. JUSTICE MANMOHAN

% ORDER 27.02.2019

Learned counsel for parties state that the matter is listed before the Local Commissioner on 05th March, 2019.

List the matter before Court for monitoring of evidence on 22nd May, 2019.

MANMOHAN, J

FEBRUARY 27, 2019

js